

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A.No.230/92

Date of Order: 16.3.1992

BETWEEN:

M.Rama Babu

.. Applicant.

A N D

1. The Union of India
rep. by its Secretary,
Dept. of Personnel and
training - Central
Secretariat, North
Block, New Delhi.
2. The Union Public Service
Commission rep. by its
Secretary, Dholapur House,
New Delhi.
3. The Government of Andhra
Pradesh, rep. by its Chief
Secretary, Secretariat
Buildings, Hyderabad.
4. Commissioner of Land Revenue
and Special Chief Secretary
~~to Govt. of A.P.~~, Station
Road, Nampally, Hyderabad.
5. The Special Chief Secretary
to the Govt. of A.P.,
Revenue Dept., Secretariat,
Secretariat Buildings,
Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.Y.Suryanarayana

Counsel for the Respondents 1 and 2.. Mr.N.Bhaskara Rao, ~~and~~

Counsel for the Respondents 3 to 5.. Mr.D.Panduranga Reddy.
Addl. C.G.S.C
S.C for A.P. Govt.

CORAM:

HON'BLE SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Order of the Division Bench delivered by
Hon'ble R.Balasubramanian, Member (Admn.)).

Copy to:-

1. Secretary, Department of Personnel and Training, Union of India, Central Secretariat, North Block, New Delhi- 110001.
2. Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. Chief Secretary, Govt., of Andhra Pradesh, Secretariat Buildings, Hyderabad.
4. Commissioner of Land Revenue and Special Chief Secretary to Govt., of A.P., Station Road, Nampally, Hyd-bad.
5. The Special Chief Secretary to the Govt., of A.P., Revenue Department, Secretariat, Secretariat Buildings, Hyderabad.
6. One copy to Sri. Y.Suryanarayana, advocate, CAT, Hyd-bad.
7. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
8. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P. State.
9. One spare copy.

Rsm/-

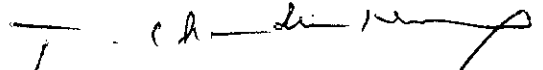
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.. 2 ..

This application coming up for admission and upon perusing the application and on hearing. Mr.Y.Suryanarayana, Advocate for the applicant, Mr.N.Bhaskara Rao and Mr.D.Panduranga Reddy, Advocate for the respondents are present, We find that as of now the applicant does not come within the zone of consideration. His seniority is a matter stated to be pending before the State Government regarding notional seniority in the categories of Deputy Tahsildar/Deputy Collector. In the circumstances we do not find that the applicant has made out a case for his name to be considered by the selection committee at the current sitting. It is not that the applicant will not have any remedy in the event of getting his due seniority in the category of Deputy Tahsildar/Deputy Collector. In that event it is, open to him to approach this Tribunal for a review Selection Committee if necessary. With the above observation we dispose of this OA at the admission stage itself.



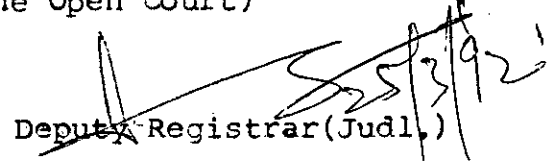
(R. BALASUBRAMANIAN)
Member (Admn.)



(T. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 16th March, 1992.

(Dictated in the Open Court)



Deputy Registrar (Judl.)

O.A. 230792

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

DR
25/3

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY: MEMBER (JUDL)

DATED: 16/3/1992

ORDER/JUDGMENT:

R.A./C.A./M.A. No.

in

O.A. No.

230792

T.A. No.

(W.P. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs

spare copy taken for
CD purpose
on 10/3/93.
CD No. 13/93.
10/3/93.

Central Administrative Tribunal
DESPATCH
2-4-92
HYDERABAD BENCH.